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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER : CA/ /2017

PETITION NUMBER : TCP/103/2016

NAME OF THE PETITIONER(S) : A. Shirany Gomez

NAME OF THE RESPONDENT(S) : Aanandham Property Developers Private Limited & 21 others

UNDER SECTION : 397/398, 402 and 403

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Dhananjay	Counsel for -	B. Dhananjay
2. G. Nandagopal for B. Ravitha counsel for 12th R	G. nandagopal	G. nandagopal
3. Anirudh Keishwan Aashish Jain Lunia	Counsel for 3-4, 6-11 13-16, 20, 22	Anirudh Keishwan
4) SANDEEP KUMAR for CIBI Vishnu	Counsel for R14 & R15	Sandeep Kumar

ORDER

Counsel representing both the parties are present. Counsel for respondents filed a preliminary counter in the main CP and also CA No.58/2017. Counsel for petitioner sought time for filing counter in the CA. Time extended at request. Put up on 02.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
MEMBER (JUDICIAL)

(K. Anantha Padmanabha Swamy)
MEMBER (JUDICIAL)